

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. †*140**

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

NAXAL AND TERRORIST ORGANISATIONS

†*140. SHRI RAM KUMAR SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether violent activities by the Naxalite and terrorist organisations are increasing in the country;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether Central Armed Police Forces are being used by the Government to deal with these organisations and if so, the details thereof;

(d) whether the Government proposes to strengthen local Police to address the issue; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION
NUMBER †*140 FOR 25 JULY 2017

(a) & (b): The security situation in the country is under control. Details of violent incidents in the country are as under:-

Year	Jammu & Kashmir	North East	Left Wing Extremism	Terrorism in the Hinterland
2011	340	627	1760	03
2012	220	1025	1415	02
2013	170	732	1136	04
2014	222	824	1091	03
2015	208	574	1089	01
2016	322	484	1048	01
2017 (up to 30 th June)	167	184	478	01

(c) CAPF Battalions are made available on request of the State Governments to assist them in maintaining public order. However, the level of CAPF deployment cannot be disclosed in the interest of National Security.

(d) & (e) 'Public Order' and 'Police are State subjects as per provisions of the Constitution of India. However, the Ministry of Home Affairs supplements the efforts and resources of the States through the Schemes for Modernisation of Police Force (MPF) and Security Related Expenditure (SRE).
